

1	2	3	4	5	6	7	8	9	10
25.	Telangana	0	0	0	0	0	0	1	1
26.	Tripura	2	2	0	0	5	4	3	1
27.	Uttar Pradesh	63	4	1	0	3	3	NR	NR
28.	Uttarakhand	1	0	0	0	3	2	0	0
29.	West Bengal	NR	NR	NR	NR	NR	NR	NR	NR
TOTAL STATE(S)		114	32	28	41	47	41	15	26
30.	Andaman and Nicobar Islands	0	0	0	0	0	0	0	0
31.	Chandigarh	0	0	0	0	0	0	0	0
32.	Dadra and Nagar Haveli	0	0	0	0	0	0	0	0
33.	Daman and Diu	0	0	0	0	NR	NR	NR	NR
34.	Delhi UT	0	0	0	0	0	0	0	0
35.	Lakshadweep	0	0	0	0	0	0	0	0
36.	Puducherry	0	0	0	0	0	0	0	0
TOTAL UT(S)		0	0	0	0	0	0	0	0
TOTAL (ALL INDIA)		114	32	28	41	47	41	15	26

NR: Implies data not received.

Source: Monthly Crime Statistics.

### Protesters killed by pellet guns in Jammu and Kashmir

511. PROF. M. V. RAJEEV GOWDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of protesters and bystanders injured or killed by pellet guns in Jammu and Kashmir each month during last three years;

(b) the number of security personnel injured or killed in protests each month during the above period;

(c) the number of pellets and Pelargonic Acid Vanillyl Amide (PAVA) shells used each month during the said period;

(d) whether Government has developed any alternatives to pellet guns;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) The number of protestors/persons and the security force personnel killed in protests by pellets guns during last three years, month-wise, are given in the Statement (*See below*). Further details in the matter cannot be disclosed in the interest of the national security.

(d) to (f) Government of India constituted an Expert Committee on 26.07.2016 to explore other possible alternatives to Pellet Guns as non-lethal weapons. The recommendations of the Committee have been taken into account by the Government for appropriate implementation. Accordingly, various measures such as using PAVA-Chilli (Shells and Grenades), STUN-LAC (Shells and Grenades) and Tear Smoke Shells are used to disperse the unlawful violent protesters before the use of Pellet Guns.

***Statement***

*Number of protestors/persons and the security force personnel  
killed in protests by pellets guns*

Month	No. of protestors/ persons killed by pellets	No. of Security Force personnel killed during Law and Order protests
1	2	3
<b>2015</b>		
January	-	-
February	-	-
March	-	-
April	-	-
May	-	-
June	-	-
July	-	-
August	-	-
September	-	-
October	-	-
November	-	-
December	-	-
<b>2016</b>		
January	-	-
February	-	-

1	2	3
March	-	-
April	-	-
May	-	-
June	-	-
July	3	2
August	5	-
September	4	-
October	1	-
November	-	-
December	-	-
<b>2017</b>		
January	-	-
February	-	-
March	-	-
April	1	-
May	-	-
June	1	-
July	-	-
August	2	-
September	-	-
October	-	-
November	-	-
December	-	-
<b>TOTAL</b>	<b>17</b>	<b>2</b>

**People killed by pellets in Jammu and Kashmir**

512. SHRI HUSAIN DALWAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any tests were conducted on the effects of the pellet-firing shotgun used against protesters in Jammu and Kashmir including the impact of lead-based pellets that are used in this weapon;